

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 30th June, 2017.

No. LJ (A) 272/78/Pt. III/428- In exercise of powers conferred under sub - section (3) of Section 24 of the Code of Criminal Procedure Code, 1973 the Governor of Meghalaya is pleased to appoint the following persons as the Additional Public Prosecutors/ Additional Government Pleader for the respective Districts as indicated against each name for a period of one year w.e.f. 01.07.2017 or until further order: -

<u>Name</u>	-	<u>Headquarter</u>
1. Smti Gardenia Challam (District Court/Council Court), Shillong	-	Shillong
2. Smti Rihun Swer (District Court), Shillong	-	Shillong
3. Smti Phidalin Nongbet (District Court), Shillong	-	Shillong
4. Smti. Jyoti Marak (District Court), Shillong	-	Shillong
5. Shri K.Basaiamoit (District Council Court), Shillong	-	Sohra
6. Smti K.J. Dohling (District Council Court), Shillong	-	Shillong
7. Shri. Umesh Kumar Sharma, (District Court), Nongstoin	-	Shillong
8. Shri Sanjay Swer (District Court), Nongstoin	-	Shillong
9. Dr. T.B. Chetri (District Council Court) Jowai	-	Shillong
10. Shri Chicko D. Sangma (District Court), Williamnagar	-	Tura
11. Shri Phuyosa Yobin(District Court), Mawkyrwat	-	Shillong
12. Shri Debajyoti Baruah (District Court), Tura	-	Tura
13. Shri H.R. Nath, (District Court) Nongstoin	-	Shillong
14. Shri Sumis N. Marak, (District Court) Nongstoin	-	Shillong
15. Shri Kitborlang Kharmawphlang, (District Court) Nongstoin	-	Shillong
16. Shri Rakesh Singh Thongam, (District Court) Nongstoin	-	Shillong
17. Shri Bishnu Maya Joshi, (District Court) Nongstoin	-	Shillong
18. Shri Tabris Jalal Ahmed, (District Court) Nongstoin	-	Shillong
19. Smti Afreen Begum, (District Court) Nongstoin	-	Shillong
20. Smti Sowanki Luckina Phyllei, (District Court), Jowai	-	Shillong
21. Smti Evalarisha Lyngdoh, (District Court), Nongpoh	-	Nongpoh
22. Smti B. Hynnewta, (District Court), Nongpoh	-	Nongpoh
23. Shri Nitin Khera (District Court), Nongpoh	-	Nongpoh

Contd...2/-

24. Shri Fullmoon Khyndeit, (District Court), Nongpoh
25. Smti J. Marbaniang, (District Court), Shillong

- Nongpoh
- Shillong



(W. Khylllep),

Secretary to the Govt. Of Meghalaya,
Law Department.

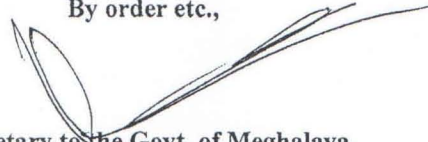
Memo No. LJ (A) 272/78/Pt. III/428-A,

Dated Shillong, the 30th June 2017.

Copy forwarded to:-

1. The Advocate General, Meghalaya , High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. All Deputy Commissioners.
4. All District & Session Judges.
5. The Accountant General (A &E), Meghalaya, Shillong- 793001. The above Additional Public Prosecutor / Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/ Pt./102 dt. 02.02.2009
6. All Superintendents of Police.
7. The Advocates concerned. Charge report of assuming charge as Additional Public Prosecutor/ Additional Government Pleader may be sent to this Department and his/ her contact No. Should also be furnished. This appointment will be reviewed after every 6 (six) months.
8. The Secretary, High Court Bar Association, Shillong./ Shillong Bar Association, Shillong
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. DIPR, Shillong.
11. The Treasury Officer, Shillong North / South Treasury.
12. Law (B) Department.
13. NIC, Shillong
14. DEO, Law Department.

By order etc.,



Secretary to the Govt. of Meghalaya,
Law Department.

itd...2/-